

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.3346
TO BE ANSWERED ON THE 6TH DECEMBER, 2016

PROCUREMENT OF AGRICULTURAL PRODUCE

3346. PROF. SAUGATA ROY:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government is aware that farmers of the country are in great distress as there was nobody to procure their products on the eve of demonetization;
- (b) if so, the details thereof;
- (c) whether the Government has any mechanism for the payment against procurement of farmers' products, if so, the details thereof; and
- (d) whether the Government is considering to provide fertilizers and seeds at a cheaper price or free of cost to the farmers who have no currency to buy due to demonetization, if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI PARSHOTTAM RUPALA)

(a) to (c): To protect the farmers from distress, Government procures their produce through Central agencies. Since, payment to the farmers is made strictly through RTGS/NEFT and account payee cheque by these Central agencies, there has been no impact on such procurement of agriculture produce due to demonetization.

(d): Government has allowed farmers to purchase seeds with the old high denomination bank notes of Rs.500 from, the centres, units or outlets belonging to the Central or State Governments, Public Sector Undertakings, National or State Seeds Corporations, Central or State Agricultural Universities and the Indian Council of Agricultural Research Institutes.
